12.00 Noon

[Shrimati Vijila Sathyananth]

period, was only 2,102. And, no one departed from the Tirupati Airport. Madurai remains a customs airport. Madurai, the second-largest city in the State, is the gateway of 13 South and Central Districts of Tamil Nadu. Every year, approximately 1.2 lakh people travel from Madurai and other Southern districts to Malaysia, 94,000 to Singapore, 80,000 to United Arab Emirates, 68,000 to Saudi Arabia and 75,000 to Oman. As of now, Madurai has direct flights only to Dubai, Sri Lanka and Singapore, being operated by domestic airliners.

MR. CHAIRMAN: Please. Time is over. You will have to lay it on the Table.

SHRIMATI VIJILA SATHYANANTH: Okay, Sir. I lay the remaining portion on the Table.

* Since Madurai is a 'point of call' airport with Sri Lanka, Sri Lankan Airways has been operating a direct flight service between Colombo and Madurai for long. Non-inclusion of Madurai airport as 'point of call' with other international destinations has been restraining foreign airliners such as Air Asia, Singapore Airlines, Tiger Airways, Air Arabia etc., from operating direct services to Madurai. All these airlines have applied to the Central Aviation Ministry for permission to operate flights to Madurai. I urge the Government to take steps to declare Madurai as a 24X7 airport to enhance the industrial, economic and tourism growth in the region.

REGARDING BILLS IDENTIFIED FOR SENDING TO A SELECT COMMITTEE

MR. CHAIRMAN: Now, Short Duration Discussion. Shri Vishambhar Prasad Nishad, Ch. Sukhram Singh Yadav, Dr. Chandrapal Singh Yadav to raise a discussion on the need to ensure basic facilities and affordable treatment to cancer patients. I would urge upon all the Members that this is a very, very serious issue. It is really agitating the minds of the people, not about facilities alone, बल्कि prevention के लिए क्या करना है, life style change के लिए क्या करना है, physical activities और food habits के बारे में क्या करना है, so that Parliament can throw light on all these aspects. This way, the Government can be educated and society also can be educated. I would urge upon all the Members,

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^{*}Laid on the Table.

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please see to it that you make constructive suggestions on various aspects of this issue. Now, Shri Vishambhar Prasad Nishad. ...(Interruptions)...

SHRI DEREK O'BRIEN (West Bengal): Sir, I have a point of order.

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Sir, Chennai,...(Interruptions)...

MR. CHAIRMAN: One minute. The LoP has to say something.

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Sir, as former Health Minister, I can say that this is a very important issue, which everybody would like to listen and everybody would like to speak on, and so would like to participate, maybe, later on. But, I am drawing the attention of the hon. Chair to this, that when the RTI Bill was being discussed in this House, - since we do not have Question Hour; that is why, I am taking the liberty of seeking your indulgence - we wanted that Bill to be sent to a Select Committee, like so many other Bills. The Opposition wanted that Bill to be sent to a Select Committee. But the Government approached us, by no less than the Parliamentary Affairs Minister and his other colleagues, asking which are the Bills we would like to send to Select Committees. They gave us a list of 23 Bills. We wanted at least half of them to be sent to Select Committees, but they said, make it as less as you can. So, we, collectively, all the Opposition, not me alone or my party, identified six Bill as 'A' category and two Bills under 'B' category.

MR. CHAIRMAN: Right.

SHRI GHULAM NABI AZAD: Then, the list was taken by the Government. The Bill, which was discussed yesterday, I am sorry to say, that was number one Bill, which we had identified for sending to a Select Committee. The Bill which is listed No. 2 is also identified for sending to a Select Committee, which we had recommended. Unfortunately, this Bill was listed yesterday, at night. But the Government did not come back to us that they have not considered....(Interruptions)...

MR. CHAIRMAN: It was an Ordinance. ... (Interruptions)...

SHRI ANAND SHARMA (Himachal Pradesh): No; it was not an Ordinance.

MR. CHAIRMAN: The second Bill was an Ordinance.

SHRI GHULAM NABI AZAD: So, my submission is that those six Bills which we had identified for being sent, on priority, to Select Committees included the Bill, which [Shri Gulam Nabi Azad]

was discussed yesterday and passed. Since we were in dark, we could not inform our Members of Parliament. Number two, the second Bill which is to be considered today for its passage is also on the priority list, to be sent to a Select Committee.

MR. CHAIRMAN: Right.

SHRI GHULAM NABI AZAD: So, my submission to the Government is, on one side, you are seeking list from the Opposition of the Bills to be sent to Select Committees. But you don't come back. You bring it for passage and and get it passed. You tell your Members to be present and we remain under the illusion that this Bill is going to be referred to a Select Committee. ...(Interruptions)... This should not be done. This is not fair on the part of the Government.

MR. CHAIRMAN: Azadji, please. All Members are supposed to be in the House all the time, whether there is advance caution or not. ..(*Interruptions*)... What is your point, Mr. Derek O.Brien? Under which rule? ...(*Interruptions*)...

SHRI ANAND SHARMA: Sir, the Government...(Interruptions)...

MR. CHAIRMAN: Your leader has already made his point.

SHRI DEREK O'BRIEN: Sir, Rule is 29. We seek your protection. Thanks to you, Sir, that we managed to get a meeting with you and between the Government and the Opposition, the meeting which the hon. Leader of the Opposition was referring to, which was about listing of the Business. Sir, on that understanding, the Government did tell us that they would revert to us on three to four Bills, out of the eight we listed. Sir, on Monday night, at 9.30 p.m., taking everyone by surprise – there is a rule and there is an understanding, there is a convention. You have asked us and you have also advised the Government to talk to us. So, we find solutions and we don't do anything clandestine midnight to catch people by surprise. There were two Bills, Sir, which were top priority. One was the Triple Talaq, the other was the UAPA. One got listed on Monday, 9.30 p.m. and the second one again has been listed today. Sir, we seek your protection.

MR. CHAIRMAN: What is your point?

SHRI DEREK O'BRIEN: Sir, my point is, out of the 23 Bills, even though we are not going to go back to what percentage was passed last time, the Opposition together had a list of six Bills, four of which were marked A+.

MR. CHAIRMAN: Right.

SHRI DEREK O'BRIEN: We seek your protection. We want to examine these Bills. If the Government has the numbers, they can pass the Bills. But let us fight for the integrity of Parliament. That is what we are asking.

MR. CHAIRMAN: Right. Shri Vishambhar Prasad, continue the discussion. I heard it. I will look into it. श्री विशम्भर प्रसाद निषाद, आपके पास आठ मिनट हैं। He is the Mover. ...(व्यवधान)...

प्रो. राम गोपाल यादव (उत्तर प्रदेश) : सभापति महोदय, मैं यह कहना चाहता था कि जब यह बात हुई थी, तो माननीय मंत्री जी ने यह कहा था कि हम इनमें से तीन-चार बिल सेलेक्ट कमेटी को भेज देंगे। अगर मंत्री जी यह कहें कि नहीं कहा था, तो मुझे कुछ नहीं कहना है।...(व्यवधान)...

श्री सभापति : नहीं, आप लोगों ने रेज़ किया है, तो मैं बात करूंगा।...(व्यवधान)... Please. ...(Interruptions)...Then we will be losing the time on this. ...(Interruptions)... Same point. ...(Interruptions)...The Leader of the Opposition said, he is talking on behalf of all. ...(Interruptions)...

प्रो. राम गोपाल यादव : एक बात...(व्यवधान)...उन्होंने नहीं कही।...(व्यवधान)...

श्री सभापति : उन्होंने कहा है।...(व्यवधान)...उन्होंने सबके बारे में कहा है...(व्यवधान)...

प्रो. राम गोपाल यादव : गवर्नमेंट अपने बयान से बदल जाए...(व्यवधान)...यह बात ठीक नहीं है।...(व्यवधान)...

MR. CHAIRMAN: Ram Gopalji, please. ...(Interruptions)... Now the time is for Short Duration Discussion. ...(Interruptions)...

SHRI T. K. RANGARAJAN (Tamil Nadu): Sir, ...

MR. CHAIRMAN: I have already called him. ...(Interruptions)... Shri Vishambhar Prasad. ...(Interruptions)... Because the LoP stood up, I allowed him. ...(Interruptions)... If everybody wants to speak, then ...(Interruptions)... I am not going to hear anything. ...(Interruptions)... Shri Vishambhar Prasad, please. ...(Interruptions)... It is a very important issue. ...(Interruptions)...

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश) : माननीय सभापति जी, मैं आपका आभारी हूं कि आपने मुझे अल्पकालिक चर्चा...(व्यवधान)...

SHRI T.K. RANGARAJAN: *

MR. CHAIRMAN: Please. ...(Interruptions)... Please sit down. ...(Interruptions)... Sivaji, please. ...(Interruptions)... This is not going on record. Why are you wasting your energy and my energy also? ...(Interruptions)... Please. ...(Interruptions)...

SHRI ANAND SHARMA: Sir, this is a serious matter now. ...(Interruptions)...

MR. CHAIRMAN: You raised a point of order and also made a point. I have to discuss it. I have to find out. Now allow him to speak.

श्री आनन्द शर्मा : मेरा एक निवेदन है।...(व्यवधान)...

MR. CHAIRMAN: No, no, please. When the Leader of the Opposition has said something, Anand Sharmaji, please. ...(Interruptions)...

SHRI ANAND SHARMA: Sir, the Leader of the House is a party to that. ...(Interruptions)... Let the Leader of the House speak whether the Government is ...(Interruptions)...

MR. CHAIRMAN: One minute, Vishambharji.

पर्यावरण, वन और जलवायु परिवर्तन मंत्री तथा सूचना और प्रसारण मंत्री (श्री प्रकाश जावडेकर): सभापित महोदय, मैंने नेता विपक्ष का बयान सुना है, मैं कहना चाहता हूं कि ऐसा है कि जैसे आपने दो दिन पहले कहा कि आपने आने के बाद, दो साल में दस बिलों में से आठ बिल स्टैंडिंग कमेटी को भेजे गए थे।...(व्यवधान)...

श्री आनन्द शर्मा : नहीं भेजे थे।

श्री सभापति : आप बोलिए।

श्री प्रकाश जावडेकर : भेजे थे, यही बताया है। यह सरकार की मंशा भी दर्शाता है और आपने फैक्ट्स भी बताए हैं कि...(व्यवधान)... एक मिनट...(व्यवधान)... एक मिनट...(व्यवधान)... मैं वहां तक आता हूं न...(व्यवधान)... एक मिनट...(व्यवधान)... इसका मतलब...(व्यवधान)...

MR. CHAIRMAN: Any Minister can speak. ...(Interruptions)...

SHRI ANAND SHARMA: There was an understanding. ...(Interruptions)...

MR. CHAIRMAN: If you are interested in solution, I can do something.

^{*}Not recorded.

...(Interruptions)... If you are not interested in solution, it is ruining his time. ...(Interruptions)...

SHRI ANAND SHARMA: But he was not party to that discussion. ...(Interruptions)...

श्री प्रकाश जावडेकर : सर, लेकिन मेरा सदस्य होने के नाते बोलने का अधिकार है या नहीं?...(व्यवधान)...

MR. CHAIRMAN: Prakashji, don't argue with him. What is your point?

श्री प्रकाश जावडेकर: ठीक है। मेरा लास्ट प्वाइंट यह है, जैसे उन्होंने Unlawful Bill के बारे में भी कहा है, यह बिल, जब दो बार यूपीए...(व्यवधान)... का आया था, तब भी सेलेक्ट कमेटी को नहीं गया था।

MR. CHAIRMAN: What is your suggestion?

श्री प्रकाश जावडेकर : मेरा यह कहना है कि ऐसा नहीं होता है कि ये छह के छह बिल जाने ही हैं। ऐसा कोई एग्रीमेंट थोड़े ही न होता है।...(व्यवधान)...

श्री सभापति : हम इस पर discuss करेंगे।...(व्यवधान)... श्री विशम्भर प्रसाद निषाद।...(व्यवधान)... Nothing else shall go on record. ...(Interruptions)...

SHRI ANAND SHARMA: *

SHRI T.K. RANGARAJAN: *

SHRI TIRUCHI SIVA: *

MR. CHAIRMAN: No solution has been found as yet. ...(Interruptions)... I will discuss it. ...(Interruptions)... We will discuss it. ...(Interruptions)...

SHRI ANAND SHARMA: * ...(Interruptions)...

MR. CHAIRMAN: Please. ...(Interruptions)... When the LoP has spoken why again?(Interruptions)... We will take the opinion of the Leader of the House and also Parliamentary Affairs Minister. ...(Interruptions)...

SHRI ANAND SHARMA: * ...(Interruptions)...

MR. CHAIRMAN: You are wasting time. Already ten minutes have gone. Shri Vishambhar Prasad, please ...(Interruptions)... It is a very important issue.

^{*}Not recorded.

[Mr. Chairman]

...(Interruptions)... The Short Duration Discussion. ...(Interruptions)... Vishambharji, I am giving you two more minutes extra because you lost your time.

SHORT DURATION DISCUSSION

Need to ensure basic facilities and affordable treatment to cancer patients

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): माननीय सभापित महोदय, आपने हमें कैंसर रोगियों के लिए मूलभूत सुविधाएं और सस्ता उपचार सुनिश्चित किए जाने की आवश्यकता के संबंध में चर्चा का समय दिया है, इसके लिए मैं आपका बहुत-बहुत आभारी हूं, क्योंकि बहुत लंबे समय के बाद इस पर चर्चा हो रही है। हम लोग कई बार चाहते थे कि इस विषय पर discussion हो, क्योंकि पूरे देश में करोड़ों लोग कैंसर की बीमारी से पीड़ित हैं। कई रोगी इसका इलाज न करा पाने के कारण काल के गाल में समा जाते हैं।...(व्यवधान)...

श्री सभापति : अगर किसी को बाहर जाना है, तो वह चूपचाप बाहर जा सकता है।

श्री विशम्भर प्रसाद निषाद: कैंसर की बीमारी के लिए अस्पताल सीमित हैं और इलाज बहुत ही महंगा है। जो गरीब किसान, मजदूर कैंसर से पीड़ित हैं, वे महंगा इलाज नहीं करा सकते हैं। इसलिए इस संबंध में हमने मांग की थी कि प्रत्येक जिला अस्पताल में कैंसर के इलाज के लिए मूलभूत सुविधाएं होनी चाहिए और सस्ती दर पर इलाज कराने की व्यवस्था की जाए।

मान्यवर, कैंसर दुनिया की सबसे बड़ी गंभीर बीमारी है। यह जानलेवा बीमारी है। कैंसर शब्द ही अपने आप में इतना खौफ पैदा कर देता है कि जिस पेशेंट को पता चल जाता है कि मुझे कैंसर है, उसकी आधी जान पहले ही निकल जाती है। कैंसर के कई कारण हैं। देश में इस समय तंबाकू का सेवन, गुटखा, पान मसाला, पॉलीथीन का प्रयोग करना, मोबाइल का radiation, प्रदूषण, ये तमाम चीजें हैं, जो कैंसर पैदा करती हैं। मोबाइल के radiation के और प्लास्टिक का प्रयोग होने से यह बढ़ रहा है। पहले फ्रिज में कांच के बर्तन हुआ करते थे, लेकिन अब लोग प्लास्टिक की थैलियों में सामान रखते हैं। इससे भी कैंसर पैदा होता है। पहले लोग बाजार थैला लेकर जाया करते थे, लेकिन अब पॉलीथीन मिलता है। लोग उसी पॉलीथीन में चाय की दुकान से चाय भी ले आते हैं, गर्म खाना भी ले आते हैं। वह सारा भोजन में चला जाता है और शरीर में चला जाता है। इसके कारण भी कैंसर पैदा हो जाता है। मोबाइल में जो लीड दी गई है, वह सुनने के लिए दी गई है कि आप मोबाइल से सुनें, लेकिन आजकल देखने को मिल रहा है कि बच्चे केवल गाना सुनने के लिए उसे कान में लगाए रहते हैं, लेकिन वे लीड का प्रयोग कम करते हैं।

मान्यवर, इस देश में दो व्यवस्थाएं हैं। कीमोथेरेपी बहुत महंगी है। एक बार कीमोथेरेपी कराने में कम से कम 8 हजार रुपए लगते हैं। बाजार में तो लोग इसका मनमाना दाम ले लेते हैं।